IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE AMAR NATH (KESHARWANI) ON THE 25th OF JANUARY, 2024

SECOND APPEAL No. 573 of 2002

BETWEEN:-

PREMKUMAR KALRA, S/O SHRI JASARAM KALRA, AGED ABOUT 47 YEARS, R/O KRISHNA COLD STORAGE COMPOUND, MADI PAR RA MANOHAR LOHIYA WARD, KATNI, TAHSIL AND DISTRICT KATNA (MADHYA PRADESH)

....APPELLANT

(NONE)

AND

DHANYA KUMAR AGARWAL, S/O DHARAMDAS AGRAWAL, AGED ABOUT 55 YEARS, R/O KRISHNA COLD STORAGE COMPOUND, NADI PAR, RAM MANOHAR LOHIYA WARD, KATNI, TAHSIL AND DISTRICT KATNI (MADHYA PRADESH)

....RESPONDENT

(BY SHRI SIDDHARTH GULATEE - ADVOCATE)

This appeal coming on for orders this day, the court passed the following:

ORDER

No one is present for the appellant even in the pass over round.

O n previous date also i.e. on 10.11.2016 and 14.05.2019 no one appeared for the appellant which shows that the appellant has lost his interest in prosecuting the appeal. Hence, the appeal is dismissed for want of prosecution.

Record of the trial Court as well as of first appellate Court be sent back along with copy of this order.

Vin**

